

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 307
(IB)-1671(ND)2019
New IA-4828/2023

IN THE MATTER OF:

M/s. Northern ARC Capital Ltd. ... Applicant/Petitioner

Versus

M/s. Five Core Electronics Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 14.09.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Amar Nath in IA No. 4828/2023

ORDER

Due to paucity of time, the matter is re-notified to 15.09.2023.

Sd/-

(COURT OFFICER)